

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JULY, 2019

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.07.2019

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.07.2019</i>
CIVIL	169513	4315	3611	170217
CRIMINAL	39127	2042	2992	38177
TOTAL	208640	6357	6603	208394

Figures of Circuit Bench at Andaman & Nicobar Islands and Jalpaiguri (w.e.f 11.03.2019) are included in the Appellate Side column.